

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.3 - IA/723(AHM)2024
in
CP(IB) 268 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Arrow Engineering Ltd
V/s
Golden Tobacco Ltd

.....Applicant

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ankit Sharma, Adv.
For the Respondent : Mr. Saurabh Soparkar, Sr. Adv. a.w Ms. Adrita Bhuyan,
Adv. in IA 614 of 2024

ORDER

IA/723(AHM)2024

Since connected matter is coming up for hearing on 15.05.2024 and certain orders have been passed in the similar matter, this matter stands adjourned to 15.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)